

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210
CP 44 of 2017

Proceedings under Section 241 of Co. Act, 2013

IN THE MATTER OF:

Amitbhai H Modi

.....Applicant

V/s

Aishwarya Lifestyle Pvt Ltd

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jaimin Dave, Adv. a.w. Ms. Hirwa Dave, Adv.

For the Respondent

: Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 18.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)